

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART – I, SECTION – I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 17(RE-2006)/2004-09

NEW DELHI : the 2nd JUNE, 2006

Subject : Procedure for import of Vegetable Fats (Vanaspati) under the Indo-Sri Lanka Free Trade Agreement.

Attention invited to Government of India, Ministry of Finance (Department of Revenue) Notification No. 26/2000 – Customs dated 01.03.2000 (amended from time to time) related to India – Sri Lanka Free Trade Agreement.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, as notified in the Gazette of India extraordinary Part II, Section 3, Sub section (ii) and as amended from time to time, the Director General of Foreign Trade hereby makes the following arrangements.

Import of Vanaspati including bakery shortening and margarine under the Indo – Sri Lanka Free Trade Agreement shall be made only by National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED).

This issues in public interest.

Sd/-
(K. T. CHACKO)
Director General of Foreign Trade

(Issued from F.No. 01/89/180/Misc.06/AM07/PCI(A))